NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/196/2016

NAME OF THE PETITIONER(S)

: B.R. Lokesh

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 4

others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

Ciloivishnu Saivihani S. Avarindah Br for Mondol Thousettes

Counsel In Sai N2 Gued for R3, R44R5 R

4) K. RAMASAMY

G.V. MOHAN KUMAR

Council for Respect Continue

ORDER

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

S. vijayar glasam. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)